

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/98(CHE)/2022

NAME OF THE PETITIONER : C.P.Parthasarathy

NAME OF THE RESPONDENT(S) : Horizon Secure Pvt Ltd

**UNDER SECTION : Sec 241 of CA, 2013 r/w Rules 81,11,13 & 14
of NCLT Rules 2016**

ORDER

Ld. Counsel Mr. Christopher Manoharan for the Petitioner. Ld. Counsel Mr. Rishi Nandhan for the Respondent.

Ld. Counsel for the Respondent submits that settlement talks are on.

List the Petition for hearing on **28.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk